## 305 **Perity in Agricul-** AGRAHAYANA 18, 1899 (SAKA) tural and 306 Industrial Production and Prices (Res.)

MR. CHAIRMAN: The difficulty is that there are some Members who want to speak. So, I think it is better to postpone it. We will take up the non-official business now and we will continue it later on.

## 15.02 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

## NINTH REPORT

SHRI RAJSHEKHAR KOLUR (Raichur): Sir, I beg to move:

"That this House do agree with the Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th December, 1977."

MR. CHAIRMAN: The question is:

"That this House do agree with the Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th December, 1977."

The motion was adopted.

## 15.03 hrs.

RESOLUTION RE: PARITY BET-WEEN PRODUCTION AND PRICES OF AGRICULTURAL AND INDUS-TRIAL PRODUCTS—contd.

MR. CHAIRMAN: We will now take up further discussion of the following Resolution moved by Shri Arjun Singh Bhadoria on the 24th November, 1977:—

"This House is of opinion that farmers and poor people of the country have been utterly neglected during the last 30 years and the then Government failed to keep a balance between the agricultural and industrial production. While on the one hand, there was constant decline in agricultural production and prices, on the other, the prices of industrial products constantly increased due to fictitious expenditure.

This House, therefore, resolves that with a view to maintain parity between the production and prices of agricultural and industrial products, necessary steps be taken to ensure that:---

(i) there should not be an increase of more than 10 paise per Kg. in the prices of any foodgrains during the interval between the two successive crops;

(ii) the sale-price of any essential goods manufactured in a factory should not in any case be more than one and a half times of its cost of production;

(iii) the farmer should get reasonable price for his foodgrains and other agricultural products which should meet his cost of production as well as the cost of living;

(iv) the profits of big businessmen and big agricultural farmers are curbed;

(v) ceiling on income in the private sector and Government service<sub>s</sub> is imposed;

(vi) taxes such as Octroi, Sales Tax, etc. levied on essential goods are reduced; and

(vii) price policy is made effective through a four-tier and autonomous system based on socialism."

Shri Arjun Singh Bhadoria may now continue his speech. He is absent.

श्री कंवर लाल गुप्त (दिल्ली सदर) : सभापति जी, भदौरिया जी का जो प्रस्ताव है, मैं सिद्धान्ततः उससे पूर्णतः सहमत हूं ग्रौर इसके लिये उन्हें बधाई देना चाहता हूं । इस प्रस्ताव में जो भावनायें व्यक्त की गई हैं, मैं समझता हूं कि केवल वे भावनायें इस तरफ